

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 36 of 2014 &
I.A. No. 59 of 2014

Dated : 30th April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

The Tata Power Co. Ltd.

... Appellant(s)

Versus

Maharashtra State Electricity Regulatory
Commission & Anr.

.... Respondent(s)

Counsel for the Appellant (s) :

Mr. Ramji Srinivasan, Sr. Adv.
Mr. Sakya Singha chaudhuri
Ms. Perna Priyadarshini
Ms. Kanika Chugh

Counsel for the Respondent (s):

Mr. Buddy A. Ranganadhan
for R-1
Mr. Hasan Murtaza
Mr. Aditya Panda for R-2

ORDER

(ON BEING MENTIONED)

As agreed by the learned counsel for the parties, post this matter on
8th & 9th May, 2014 instead of 6th & 7th May, 2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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